closely monitored by RBI as well as by the State Level Review Committee under the Registrar of Co-operative Societies, Government of Andhra Pradesh.

Frauds in retail brokerage unit by Citi Bank

2747. SHRI S.M. LAL JAN BASHA; Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:

- (a) whether it is a fact that the SEC has detected major frauds by Citi Bank in the activities of its retail brokerage unit;
 - (b) if so, the details thereof;
- (c) what steps have been taken by SEC to initiate penalties and punitive action for such violations; and
- (d) if not, in what manner Government propose to protect small investors in the stock market?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND COMPANY AFFAIRS (SHRI ANANDRAO VITHOBA ADSUL): (a) to (d) The information is being collected and, to the extent available, will be laid on the Table of House.

Concessional loan scheme for States

†2748. SHRI KHAN GHUFRAN ZAHIDI: Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:

- (a) whether any scheme has been formulated by the Central Government to provide loans to States under the concessional loan scheme;
 - (b) if so, the details thereof; and
- (c) the number of States proposed to be brought under the said scheme?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND COMPANY AFFAIRS (SHRI ANANDRAO VITHOBA ADSUL): (a) No, Sir.

(b) and (c) Do not arise.

[†]Original notice of the question was received in Hindi.